

## COST OF RAJENDRA PUL

\*789. SHRI ABID ALI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that extra amount is charged with passenger fare and freight charges in connection with the cost of Rajendra Pul;

(b) if so, what amount has approximately been realised on this account so far; and

(c) what amount was spent for the construction of the bridge?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) No extra charge is levied on passenger and goods traffic passing over Rajendra Pul in connection with the cost of construction of the bridge. The distance for charge over it is, however, inflated.

(b) As no separate statistics of traffic passing over the bridge are maintained and fares and freight charges are levied on continuous mileage, an estimate of the additional earnings realised on account of the levy of charges on inflated distance cannot be furnished.

(c) 14.32 crores, including the cost of transshipment yard at Barauni.

SHRI ABID ALI: The additional charge was levied because of the amount spent on the construction of the bridge. Government may be having an eye on the amount which is being realised and after the cost is realised, Government might consider the question of relieving the passengers of the additional charge.

SHRI RAM SUBHAG SINGH: This is a suggestion, Sir, which will certainly receive our attention but this is the practice on some bridges that have been constructed on the Railways, including ferries. Wherever ferries are in operation, they charge

much more but I do not justify this by pointing out the case of ferries.

\*790. [The questioner (Shri N. Patra) was absent. For answer, vide cols. 5151-5152 infra.]

## †RANCHI HEAVY ENGINEERING PROJECT

\*688. SHRI RAM SINGH: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether Government's attention has been drawn to the reported statement made by Shri S. A. Dange, to the effect that foreign interests working in collusion with some bureaucrats were behind the attempts to sabotage the Ranchi Heavy Engineering Project;

(b) whether Government propose to have the matter investigated thoroughly; and

(c) if so, when the investigation is likely to start?

THE MINISTER OF HEAVY ENGINEERING AND INDUSTRY IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): (a) Yes, Sir.

(b) and (c) Government are already seized of the matter.

SHRI C. D. PANDE: Without associating myself with the ideological complaint made by Mr. Dange, may I know from the Minister whether, in respect of this project which is very important for the country, his attention has been drawn to the very slow progress achieved in the last eight or nine years? In fact, there has been no progress in this plant. Will he kindly see that real progress is made as soon as possible?

SHRI T. N. SINGH: I think there has been good progress in recent years and it will be wrong to say that no progress has been made all these years.

†Transferred from the 18th December, 1964.

SHRI C. D. PANDE: Speed.

SHRI T. N. SINGH: It is a highly complicated project. There is no other unit of this magnitude in the whole of Asia. It is a huge complex consisting of forge foundry, heavy machine building plant, heavy machine tool plant, coal mining equipment. All these things taken together in one project is not very common, is rather a rare phenomenon.

SHRI C. D. PANDE: May I know whether the hon. Minister will take steps to do away with the impression in the mind of our Russian minds created by the pernicious theory propagated by Mr. Dange . . .

SHRI T. N. SINGH: I do not know what that theory is.

SHRI C. D. PANDE: That the foreigners are impeding progress.

SHRI T. N. SINGH: I personally feel that on this question we need not go into all these things.

SHRI ABID ALI: Is it not a fact that the installed capacity of the machinery there is more and that half of it even will not be utilised for some years to come?

SHRI T. N. SINGH: I would say, Sir, that this is absolutely incorrect because the installed capacity is for the manufacture of 80,000 tons of machinery at Ranchi while we want two million tons per year in the next Five Year Plan. At this rate, we would be meeting only half of the demand.

SHRI IOKANATH MISRA: The Minister said that he was seized of the matter. May I know whether he is seized of the statement of Mr. Dange or whether he is seized of the matter of foreign collusion? What is he seized of?

SHRI T. N. SINGH: I am seized of the statement made by Shri Dange.

SHRI D. L. SEN GUPTA: I would like to point out that the question No. 688 had three parts but parts (b) and (c) have not been answered. Part (b) asks whether Government propose to have the matter investigated thoroughly and there has been no answer to it yet. Part (c) asks if so, when the investigation is likely to start and there has been no answer to it also. While the supplementaries are being put, parts (b) and (c) of the main question remain unanswered. May I know whether any investigation has so far been made on this sabotage and if so when that was made, by whom it was made; if not, whether the Government wants to investigate and if so, when that investigation is to be started?

SHRI T. N. SINGH: Parts (b) and (c) have already been answered when I said, "the Government is seized of the matter. In such matters an answer may create certain misgivings or misunderstandings. If I were to say that such and such a thing is being done or not being done, then it will be thought that there is something really happening; if I say I do not disclose, then also it will be thought that something is wrong. So the best thing in such cases is the answer that I have given.

SHRI A. D. MANI: The manner in which the Minister is answering this question gives room for suspicion that he himself believes that there is some substance in Mr. Dange's allegation. This is a matter which impairs the dignity of the civil service. Would he be able to say definitely that he is satisfied that the bureaucrats are not involved in this matter?

SHRI T. N. SINGH: It is exactly to meet the point raised by Mr. Mani that I replied like that earlier.

شبى عبدالغنى : اون اے پوانڈٹ  
آف آرڈر، ممبر وزیر صائب سے ایک  
سوال صاف کیا گیا کہ آیا کوئی  
انکوائری کی گئی، نو کس نے کی  
اور اس کا کیا ریزولٹ ہوا، تو کیا  
ان کو اس بات کا اختیار ہے کہ  
چھسارہ چاہیں ویسا جواب دیں -  
یا ان کو اس پوانڈٹ پر جواب دینا  
چاہئے اس ہاؤس میں - اس پر میں  
آپ کی رولنگ چاہتا ہوں -

†[**श्री अब्दुल गनी :** आन ए प्वाइन्ट  
आफ आर्डर । जब वजीर साहिब से एक सवाल  
साफ किया गया कि आया कोई इन्क्वायरी  
की गई, तो किस ने की और उनका क्या  
रीजल्ट हुआ, तो क्या उनको इस बात का  
अख्तियार है कि जैसा वह चाहे वैसा जवाब दे  
या उनको इस प्वाइन्ट पर जवाब देना  
चाहिये इस हाऊस में । इस पर मैं आपकी  
रूलिंग चाहता हूँ ।]

**श्री सभापति :** मेरे खयाल में तो जवाब  
दिया है । मसलहत आमज वान जरूर है,  
लेकिन जवाब है ।

**श्री ए० बी० वाजपेयी :** श्रीमान्, राची  
के इस कारखाने में तीन बार आग लग चुकी  
है जिस में लाखों रुपये का नुकसान हुआ है ।  
जस्टिस मुखर्जी ने अपनी जाच रिपोर्ट में इस  
बान की ओर सकेत किया है कि इन ग्रनि-  
काडों के पीछे तोडफोड करने वालों का हाथ  
है । क्या मंत्री महोदय ने इस बान का पता  
लगाने का प्रयत्न किया कि ये तोडफोड करने  
वाले कौन है और क्या श्री डागे में पूछा गया  
कि उनके वक्तव्य में कितने लोगों की ओर  
सकेत है ?

† [ ] Hindi transliteration.

**श्री टी० एन० सिंह :** जहां तक कि  
जस्टिस मुखर्जी की रिपोर्ट का सम्बन्ध है  
उन्होंने कहा है कि तोडफोड इतने हो सकता है  
और उन्होंने जो कारण अपने मन में समझा  
है वह यह है कि वहां लेकर ग्लेशम अच्छे नहीं  
है और उसकी तरफ उनका संकेत है । जहां  
तक, श्री डागे में पूछने का सम्बन्ध है, यह  
गन्ती मुझसे जरूर हुई कि मैंने उनमें पूछा  
नहीं ।

**SHRI AKBAR ALI KHAN:** Is it a  
fact that apart from the difficulties  
of labour there is no homogeneity or  
co-ordination of work in the manage-  
men itself?

**SHRI T. N. SINGH:** I think I would  
not accept that statement, I would  
ask the hon. Member to visit the place  
himself and he will see that things are  
really quite tidy.

**SHRI ARJUN ARORA:** May I know  
when work on this project was begun,  
what was the time when it was ex-  
pected to be completed, whether its  
development was planned in several  
phases and whether the progress has  
been satisfactory?

**SHRI T. N. SINGH:** As I stated, it  
is difficult for me to tell the exact  
date. But it was some time towards  
the end of the Second Plan that the  
proposal was taken in hand. When  
we start a project two to three years  
will have to be spent on preliminary  
work connected with it. That takes  
a lot of time. Actually construction  
work was started in the Third Plan.  
Considering the huge and complex  
nature of the project I do not think  
there has been very great delay about  
it.

INDUSTRIAL ESTATE AT BADLI

\*791. **SHRI V. M. CHORDIA:** Will  
the Minister of INDUSTRY AND SUPPLY  
be pleased to refer to the answer  
given to Starred Question No 44 in  
the Rajya Sabha on the 12th Febru-  
ary, 1964 and state:

(a) whether the development of the plots on which Government do not propose to put up sheds at the Badli Industrial Estate has since been completed;

(b) if so, when Government propose to invite applications for their allotment;

(c) whether it is correct that Government propose to sell the plots to small-scale industries as was done in the case of Okhla Industrial Estate; and

(d) if so, what are the details of the proposal?

THE MINISTER OF HEAVY ENGINEERING AND INDUSTRY IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): (a) No, Sir.

(b) Applications for allotment of the plots will be invited by the Delhi Administration as soon as the development of the plots is complete.

(c) No decision has yet been taken.

(d) Does not arise.

**श्री विमलकुमार मन्नालालजी चौरड़िया :** क्या श्रीमान् यह बतलाने की कृपा करेंगे कि लगभग दो वर्षों से उन क्षेत्र को सरकार ने अपने कब्जे में विकास के नाम पर कर रखा है, लेकिन अभी तक उसका विकास नहीं हुआ है, तो कब तक उसका विकास करने की स्कीम है ?

**श्री टी० एन० सिंह :** जहां तक इसके विकास का सवाल है, उसके प्लाट्स का डेवलपमेंट हो रहा है। यह काम ज़रा बड़ा कठिन है। मैं इस बात को स्पष्ट कह दूँ कि रूरल एरियाज़ में इंडस्ट्रीज़ चलाने का जो मेरा अनुभव है प्लानिंग कमिशन का और यहां आ कर भी, वह यह है कि यह बड़ा कठिन काम है और मैं चाहूंगा कि इस काम को माननीय सदस्य ज़रा सहानुभूतिपूर्वक देखें क्योंकि इसमें काफी दिक्कतें हैं। यह एक नये किस्म का काम है, इस वास्ते में चाहूंगा कि इस पर कुछ सहानुभूति पूर्वक विचार किया जाय।

**श्री विमलकुमार मन्नालालजी चौरड़िया :**

प्रश्न यह है कि लोग यह चाहते हैं कि हम वहां पर उद्योग चलायें और आपने उस ज़मीन को अपने कब्जे में कर के रख लिया है और यह कहते हैं कि हम उसका विकास करेंगे और फिर बाद में उसको लोगों को देंगे, इस तरह जब वहां प्लाट्स लेने वाले तैयार, इंडस्ट्रीज़ डालने वाले तैयार, रूरल क्षेत्रों के लोग प्रार्थना पत्र देने को तैयार, फिर भी उसका विकास करने में आप पीछे क्यों हो रहे हैं ?

**श्री टी० एन० सिंह :** ७ लोगों को तो दिये जा चुके हैं और बाकी प्लाट्स ठीक हो रहे हैं।

**श्री विमलकुमार मन्नालालजी चौरड़िया :**

वे सारी बातें मुझे मालूम है। जो मैंने पूछा उसका उत्तर दीजिये :

**श्री टी० एन० सिंह :** उसके बारे में देख लिया जायगा और मेरा ख्याल है कि जल्दी इन्तज़ाम हो जायगा।

**श्री विमलकुमार मन्नालालजी चौरड़िया :**

जल्दी इन्तज़ाम हो जायेगा, तो क्या आपने इसके लिये कोई फ़ेज्ड प्रोग्राम बनाया है या केवल उसको अपने कब्जे में ही कर के रख छोड़ा है ? तीसरा प्रश्न और यह पूछ लूँ कि जब ये प्लाट्स दिये जायेंगे, तो उसमें आप रूरल एरिया के लोगों को प्राथमिकता देंगे अथवा नहीं ?

**श्री टी० एन० सिंह :** देखिये रूरल एरिया में बहुत से व्यवसायी मिलने में दिक्कत होती है। अगर कोई मिलता भी है तो उसके पास पूंजी कितनी है, उसके पास स्किल क्या है, इसकी बड़ी दिक्कतें हैं। इसलिए इसमें अगर हम जल्दी करेंगे तो यह हो सकता है कि बहुत से बाहर के नगरों के उद्योगपति वहां कब्ज़ा कर लें और इसी वास्ते मैंने कहा कि यह एक्सपेरिमेंट बड़ा मुश्किल है और इस पर सहानुभूतिपूर्वक विचार किया जायगा तो ज्यादा अच्छा होगा।

**श्री गिरिराज किशोर कपूर :** क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि रूरल एरिया के प्रतिनिधियों की कितनी अप्लीकेशंस आई और उसमें कितने को जमीन एलाट की गई?

**श्री टी० एन० सिंह :** यही तो मैंने अर्ज करने की कोशिश की कि हम देना उन्हीं को चाहते हैं, लेकिन अभी होता यह है कि ये जो ७ प्लॉट दिये गये उनमें सिर्फ एक रूरल एरिया का आदमी मिला और छः बाहर के आये। तो अब से भारी दिक्कत इसी की होती है और इसके लिये हम कोशिश कर रहे हैं कि रूरल एरिया के लोगों को दें। मैं हाउस को यह विश्वास दिलाना चाहता हूँ कि इसमें बहुत मुश्तदी से जो कुछ हो सकता है वह करने की कोशिश की जायगी और की जा रही है। लेकिन इसमें दिक्कतें हैं और उनको समझने की जरूरत है।

**श्री विमलकुमार मन्नालालजी चौरङ्गिया :** क्या श्रीमान् यह बतलाने की कृपा करेंगे कि यह जो सात आठ प्लॉट दिये गये हैं, इनके लिये भी काफी रूरल एरिया के लोगों ने प्रार्थना पत्र दिये थे, मगर चूँकि वे अधिकारियों का तुष्टिकरण नहीं कर सके, इस लिये उनको न करके नगर के लोगों को वे प्लॉट दिये गये, तो क्या इसको वेरिफाई करने की कोशिश करेंगे?

**श्री टी० एन० सिंह :** इस आक्षेप की मुझे जानकारी नहीं है, लेकिन इसको देखने की कोशिश करूँगा।

\*792. [The questioners (Shri Niren Ghosh, Shri M. Basavapunnaraj and Shri P. Ramamurti) were absent. For answer, vide col. 5152 infra.]

\*793. [The questioner (Shri P. K. Kumaran) was absent. For answer, vide col. 5153 infra.]

\*794. [The questioner (Shri P. Abraham) was absent. For answer, vide cols. 5153-5154 infra.]

\*795. [The questioner (Shri P. L. Kureel Urf Talib) was absent. For answer, vide cols. 5154-5155 infra.]

MR. CHAIRMAN: Next question.

SHRI T. V. ANANDAN: 796. Sir, there is a printer's devil in the question. It should be Rajapalayam instead of Rayapalayam.

#### SMUGGLING OF RAILWAY PROPERTY

\*796. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether his attention has been drawn to a news item published in Madras Mail dated the 10th December, 1964 to the effect that railway property worth about Rs. 25,000 smuggled out as scrap in two wagons has been seized at Rajapalayam railway station on the Southern Railway; and

(b) if so, what are the details thereof and what preventive measures have been taken to stop such smuggling in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Yes, Sir.

(b) A statement showing the details and preventive measures existing on the Railways is laid on the table of the Sabha.

#### STATEMENT

A number of wagons and carriages were auctioned by the Asstt. Controller of Stores, Southern Railway, Ashokapuram (Mysore) to M/s Karthikeyan & Co., recently. According to the auction catalogue and the conditions stipulated for such auction by the Stores Department of the Railway, the firm was permitted to take